

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 210**  
**20(ND)2015**

**IN THE MATTER OF:**

**M/s. Pawan Kumar Sushil Kumar Agro Pvt. ... Applicant/Petitioner Ltd.**

**Under Section: 397/398**

**Order delivered on 06.03.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

The documents/pleadings/record qua the petition, on behalf of the petitioner are not uploaded on the DMS. As prayed by the Ld. Counsel for the Applicant, further 2 week's time granted to upload the same on the DMS.

List on 04.05.2023.

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**(AVINASH KUMAR SRIVASTAVA)  
MEMBER (T)**

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**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**